

DIVISION BENCH

O-123

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/285(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd February, 2021, 10:30 A.M

Name of the Company	KPS LOGISTICS Vs. MSP METALLICS LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances (through video conference)

For the operational creditor

Mr. Shaunak Mitra, Advocate
Mr. Sidhartha Sharma, Advocate
Ms. Ujjaini Chatterjee, Advocate
Mr. Arjun Asthana, Advocate
Ms. Shalini Basu, Advocate

For Corporate debtor

Mr. Abhrajit Mitra, Sr. Advocate
Ms. Manju Bhuteria, Advocate
Mr. Rajshree Kajaria, Advocate
Ms. Sonia Sharma, Advocate

ORDER

Ld. Counsel for the parties present.

List this matter on 08.04.2021 for disposal.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**